

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 441**

**CA /203/ND/2023 CA /180/ND/2022 CA /181/ND/2022**  
**CA/70/ND/2022 CA/90/ND/2022 in CP/84/ND/2020**

**IN THE MATTER OF:**

Pardeep Singh Deswal	...	Applicant
Versus		
Pooja Roller Floor Mills Private Ltd	...	Respondent

**Under Section 271-273**

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Liquidator	:	Adv. SP Singh Chawla and Adv. Kunal Surhatia, for the Company Liquidator
For the Respondent	:	Adv. Prateek Gupta and Adv. Raghav Tiwar for R-2
For the ROC	:	Adv. Jyoti Khurana, Adv. Aakash Sharma

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel for the Applicant is present through VC. At joint request, list this matter on **13.08.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**